

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 44/252//HDB/2018
NAME OF THE COMPANY	Complete Support Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Complete Support Solutions Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Companies of Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Anil Mukherji	Advocate	anil@pamadvocates 9885314234 - Cen	P. Anil Mukherji

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri P. Anil Mukherji, Ld. Counsel for the Applicant.

Issue notice to RoC and RoC is directed to file his reply within two weeks. Post the case on 13.03.2018.

Member (T)

Member (J)

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